COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2014

Dated: 19th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Indian Power Corporation Ltd. Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Prabal Mehrotra

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Mohit Rai for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/vt